

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.04.2024 AT 01:00 P.M.**

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/120/95/AMR/2022	Main Case	95 of IBC	IDBI Vs. Smt. Sangeeta Khandelwal, Personal Guarantor (in the matter of Andhra Ferro Alloys Limited)
	IA(IBC)/69/2024	U/s 60(5) of IBC, 2016 R/w Sec 11 of NCLT Rules, 2016	Smt. Sangeeta Khandelwal(Personal Guarantor) Vs IDBI Bank

**ORDER**

Ms. T. Alekhya Reddy, Ld. Counsel for the Petitioner present. For hearing, list the matter on 26.04.2024.

**IA (IBC)/69/2024:**

Mr. Sanjeev Bajaj, Ld. Counsel for the Applicant/PG present. Ms. T. Alekhya Reddy, Ld. Counsel takes notice on behalf of the Respondent and seeks time to file counter. For filing counter, list the matter on 26.04.2024.

sd/r

**SANJAY PURI  
MEMBER (TECHNICAL)**

sd/r

**RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**